### **HIGH COURT OF JAMMU & KASHMIR AND LADAKH** (Office of the Registrar General at Srinagar) \*\*\*\*\*

#### Subject: **Re-Constitution** of the Hon'ble Committee for Monitoring the Security Arrangements within the **High Court Complexes.**

## ORDER

## No: 141 of 2025/RG

## Dated: 21.05.2025

In partial modification to High Court Order No. 721 of 2025/RG dated 17.05.2025, Hon'ble the Chief Justice has been pleased to nominate Ms. Mandeep Reen, Advocate, and Ms. Heena Sultan, Advocate, as Member of the subject Committee pertaining to Jammu Wing and Srinagar Wing respectively. Consequently, the aforesaid Committee shall now comprise as under:

Jammu Wing	Srinagar Wing
Hon'ble Mr. Justice Sanjeev Kumar	Hon'ble Mr. Justice Vinod Chatterji Koul.
Hon'ble Mr. Justice Rajnesh Oswal	Hon'ble Mr. Justice Javed Iqbal Wani
Advocate General.	Advocate General
Mr. U.K. Jalali, Sr. Advocate	Sh. Zaffer Ahmad Shah, Sr. Advocate.
Sh. Nirmal.K.Kotwal, Bar President	Sh. Riyaz Ahmad Jan, Sr. Advocate
Sh. R.S. Thakur, Sr. Advocate	Sh. Jahangir Iqbal Ganaie, Sr. Advocate
Sh. Sunil Sethi, Sr. Advocate	Sh. Faisal Qadri, Sr. Advocate.
Ms. Mandeep Reen, Advocate.	Ms. Heena Sultan, Advocate.
Registrar Vigilance.	Registrar Vigilance.

#### By Order.

# No: 27655-72/RG/GS

Sharma) Registrar General (Officiating) Dated: 21.05.2025

Registrar General (Officiating)

Copy to the:-

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar. ι. Secretary to Hon'ble Mr/Ms. Justice 2.
- .. for information of their Lordships.
- Registrar Vigilance, High Court of J&K and Ladakh, Srinagar. 3.
- 4. Member Secretary, Legal Services Authority, J&K/Ladakh.
- Director, J&K Judicial Academy, Srinagar. 5.
- Registrar Rules, High Court of J&K and Ladakh, Srinagar 6.
- Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar, 7.
- Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar. 8. 9.
  - Registrar Computers (IT), High Court of J&K and Ladakh, Jammu.
    - . for information.
- 10. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar for information.
- CPC e-Courts, High Court of J&K and Ladakh, for information. 11.
- Ms Mandeep Reena, Advocate, High Court of J&K and Ladakh, Jammu. 12.
- Ms. Heena Sultan, Advocate, High Court of J&K and Ladakh, Srinagar. 13.

- In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of 15. the same. 16.
  - Office file.

<sup>...</sup> for information. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.